

DIVISION BENCH  
COURT - I

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/121(KB)2022  
IA(I.B.C)/1506(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> NOVEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	TEAMSPIRIT FACILITY SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearances (via video conferencing/physical)**

Mr. Sumit Biswas, Adv. : For IRP  
Mr. Altamash Alim, Adv.

Mr. A.K. Shrivastava, Adv. : For Suspended Board of Directors  
Mr. Akash Sharma, Adv.

**ORDER**

1. Ld. Counsel for IRP present. Ld. Counsel for Suspended Board of Directors present.
2. **IA(I.B.C)/1506(KB)2022**
  - i. Hard copy of this IA be filed with the Registry during the course of this week.
3. Post this matter again on **13/12/2022**.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)